IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

DA 636/90

New Delhi, this 6th day of July, 1994

Shri C.J. Roy, Hon'ble Member(J) Shri P.T.Thiruvengadam, Hon'ble Member(A)

Dr. J.C. Gaur s/o Shri R.C. Gaur 8/77, R.K. Puram New Dolhi

Applicant

By Advocate Shri S.K. Bisaria

Versus

Union of India, through

- 1. Chief Secretary Delhi Admn, Delhi
- 2. Director of Education Old Sectt., Delhi
- 3. Shri C.N. Raman Commissioner for Deptl. Enquiry CVC, Jamnagar House Akbar Road, New Delhi .. Respondents

By Advocate Ms. Kumkum Jain

DRDER (Oral)

(Shri C.J. Roy, Hon'ble Member(J)

Shri Sarvesh Bisaria, proxy counsel for Shri S.K. Bisaria, counsel for the applicant says across the bar that the applicant is no more. The applicant died six months back. The case is abated. Registry is directed to confine the file to the records.

p. J. 25i

(P.T.Thiruvengadam)
Member (A)

(C.J. Roy) Member (J)

/t vg/